

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/24/2026

Date:- 17.02.2026

In compliance of the Judgment dated 04.01.2024 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No.643/2015- All India Judges Association Vs. Union of India and State Government's Order No. F.26(55)/Nyay/2015 part IV dated 12.03.2024, **THREE ADVANCE GRADE INCREMENTS** are hereby granted to the following Judicial Officers on account of possessing Post-Graduation in Law with effect from the date mentioned against their names:-

S.NO	NAME OF OFFICERS SARVA SHRI/SMT./MS./DR.	U.I.D. NUMBER	DATE OF GRANT OF AGIs	REMARKS
1.	SUNIL KUMAR MEENA	RJ1115	07.04.2017	
2.	PINKY MEENA	RJ1248	06.03.2019	
3.	NEHA CHAND	RJ1304	11.10.2020	Resigned
4.	RAJNI YADAV	RJ1503	04.04.2023	

BY ORDER


17/2
REGISTRAR GENERAL

No.RJS-Estt./Misc./2003/ 060

Date:- 17.02.2026

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
2. The Accountant General, Rajasthan, Jaipur.
3. The Secretary, Lokayukata, Sachivalaya, Jaipur.
4. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
5. The Registrar(Vig.)/(Admn.)/(Admn. Sub. Court.)/(Rules)/(Class)/(Exam.)/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
6. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
7. The Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. District & Sessions Judges concerned with the direction to circulate the order to the concerned working Judicial Officer.
10. Ms. Neha Chand, Ex-Judicial Officer of Rajasthan Judicial Service, now Civil Judge (Jr.Division) & Judicial Magistrate, Gurugram, Haryana.
11. Civil Judge & Judicial Magistrate, Hanumangarh, last posting place of Ms. Neha Chand.
12. Concerned Treasury Officers.
13. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Jr. Actt.-RJS Estt./
Service Book Clerk/ Misc. Clerk-RJS Estt./
Sub. Court/Pension Cell/Budget.


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REGISTRAR GENERAL